

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 1 in CIVIL APPEAL NO. 2395 OF 2008

IMPROVEMENT TRUST, LUDHIANA

Appellant (s)

VERSUS

UJAGAR SINGH & ORS.

Respondent(s)

(With appln(s) for early hearing and office report )

Date: 27/11/2009 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Appellant(s) Ms. Ruby Singh Ahuja, Adv.

For Respondent(s) Ms. S. Janani, Adv. (NP)

Mr. Haris Beeran, Adv.  
for Mr. Samir Ali Khan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the appeal during summer vacation.

Application for early hearing is disposed of.

(G.V.Ramana)  
Court Master

(Usha Sharma)  
Court Master